

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated:- 28 JUL 1994

APPLICATION NUMBER: 757/94

APPLICANTS:

M. Sundara v/s Member P.O., Postal Services Board,
New Delhi and Others.

D Sri. A.R. Hella, Advocate, No. 3 II floor,
Siyatha Complex, 1st Cross, Gandhinagar,
Bangalore-9.

2) Sri. H.B. Datar for Sh. G. Shanthappa,
Sr. C.G.S.C, High Court Bldg,
Bangalore-1

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
~~STAY ORDER/INTERIM ORDER/~~, passed by this Tribunal in the above
mentioned application(s) on 25-7-94

Issued on

28/7/94

Re:

of

Se Shannan

DEPUTY REGISTRAR

for SPECIAL BRANCHES

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO. 757/94

MONDAY THIS THE TWENTY FIFTH DAY OF JULY, 1994

MR. JUSTICE P.K. SHYAMSUNDAR VICE CHAIRMAN

MR. T.V. RAMANAN MEMBER (A)

M. Sundara
Deputy Superintendent of
Post Offices,
Mangalore Division,
Mangalore - 575 002

(By Advocate Shri A.R. Holla)

v.

1. Member P.O.
Postal Services Board,
Dak Bhavan,
Parliament Street,
New Delhi - 110 001
2. Post Master General,
South Karnataka Region,
Bangalore - 560 001
3. Shri Ramesh Shenoy,
Superintendent of Post Offices,
Chitradurga Division,
Chitradurga

(By learned Senior Standing Counsel)
Shri H.B. Datar for Shri G.
Shanthappa for respondents

ORDER

MR. JUSTICE P.K. SHYAMSUNDAR, VICE CHAIRMAN



We are happy to note that the applicant and the Department have reached an accord stipulating that if the applicant withdraws this application, in consideration thereof, the Department will provide him a posting

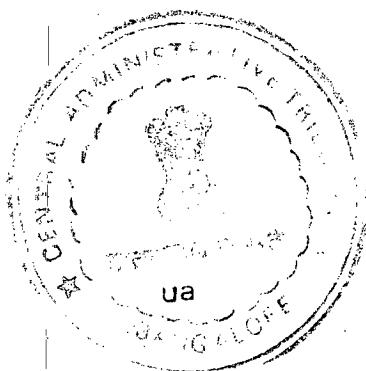
at Bangalore within one week from this date which submission is made by the learned Senior Standing Counsel Shri H.B. Datar on behalf of the Department. His submission is recorded. This application is dismissed as withdrawn. The Department will, in ^{terms} ~~turn~~ of its undertaking supra, give the applicant a posting in Bangalore within one week from the date of this order. To record his other grievances, the applicant can approach the Department for necessary remedy. No costs.

Sol-

(T.V. RAMANAN)
MEMBER (A)

Sol-

(P.K. SHYAMSUNDAR)
VICE CHAIRMAN



TRUE COPY

Se Shrivastava
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL MEMBER
BANGALORE